

(19)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH:
AT HYDERABAD.

N.A.No. 24 of 1990.

Date of Order: 17-1-1990.

Between:-

Ch. T. B. Chandra Mouli.

...Applicant.

and

1. Station Director, All India Radio, Hyderabad.

2. Asst. Station Director, All India Radio, Hyderabad.

...Respondents.

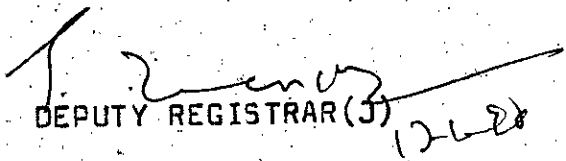
FOR THE APPLICANT : Mr. M. Radha Krishna Murthy, Advocate.

FOR THE RESPONDENTS: Mr. N. Bhaskara Rao, Addl. CGSC.

CORAM: THE HON'BLE MR. B. N. JAYASIMHA, VICE CHAIRMAN.

ORDER:-

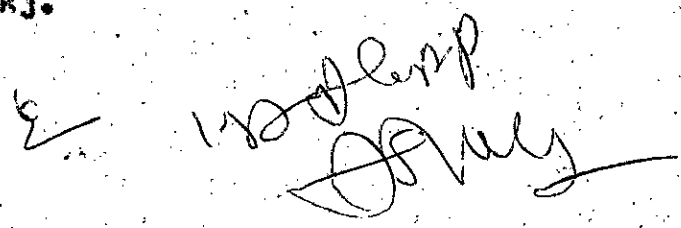
It is ordered that the respondents herein be and hereby are directed not to make any further appointments to the post of Announcer Grade IV in the All India Radio Station Kothagudem until 29-1-90 in pursuance of the test conducted on 10-12-1989.


DEPUTY REGISTRAR (J)

To:

1. The Station Director, All India Radio, Hyderabad.
2. The Assistant Station Director, All India Radio, Hyderabad.
3. One copy to Mr. M. Radha Krishna Murthy, Advocate, 4-3-154/3, Hanuman Tekdi, Hyderabad.
4. One copy to Mr. N. Bhaskara Rao, Addl. CGSC, CAT, Hyderabad.
5. One spare copy.

KJ.


17/1/90

SM
30/1/90

Draft by: Checked by: Approved by
D.R.(J)

Typed by: R Compared by:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH.

FURNISH TODAY

HON'BLE MR.B.N.JAYASIMHA: (V.C.) ✓
AND
~~HON'BLE MR.D.SURYA RAO: MEMBER (JUL)~~
AND
~~HON'BLE MR.D.K.CHAKRAVORTY: MEMBER (A)~~
AND
HON'BLE MR.J.NARASIMHA MURTHY: MEMBER (J) ✓

DATED: 29-1-90 ✓

ORDER/JUDGMENT

~~M.A./R.A./C.A./No.~~ in
~~T.A.No.~~ (W.P.No.)

O.A.No. 24/90 ✓

Admitted and Interim directions
issued.

Allowed.

Dismissed.

Disposed of with direction. *order dt.*

M.A. Ordered.

No order as to costs.

Sent to Xerox on:

17.1.90

30/1/90

Central Administrative Tribunal
DESPATCH
30 JAN 1990
HYDERABAD BENCH.